

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO. 4715
TO BE ANSWERED ON 28th March, 2025

TRANSFER OF DEFENCE LANDS IN TELANGANA

4715. SHRI SURESH KUMAR SHETKAR:
SHRI CHAMALA KIRAN KUMAR REDDY:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government of Telangana has sent proposals to the Union Government for transfer of defence lands to the development of critical infrastructure in Greater Hyderabad Municipal Corporation (GHMC) and Hyderabad Metropolitan Development Authority (HMDA) areas; and
- (b) if so, the details thereof along with the action taken by the Government thereon?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

(a) & (b): During the period from 01.01.2022 to 28.02.2025, requests for working permission on defence land for 13 infrastructure projects have been received from State Government of Telangana or organizations under their administrative control. Out of these, working permissions have already been granted by MoD in 07 projects. In case of 02 projects, the applications have been closed in consultation with the State Government.
